

| Form 1 – HARYANA | | | | | | | | | |
|--|-------|-------------|----------|-------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| List of cases e-filed during the month of Sep,2022 | | | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail ID | Date of Registration | Date of e-filing |
| | | Ambala | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil |

| Form 2- HARYANA | | | | | | | |
|--|-------|-------------|----------|-------------------------------------|----------|----------------------|---------------------------------|
| List of cases in which e-Payment of Court fees was made during the month of Sep,2022 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of e-payment of Court fees |
| | | Ambala | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil |

| Form 3- HARYANA | | | | | | | |
|---|-------|-------------|----------|-------------------------------------|----------|----------------------|---------------------------------------|
| List of cases in which Electronic Service of Process has taken place during the month of Sep,2022 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
| | | Ambala | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil |

| Form 4- HARYANA | | | | | | |
|--|--|--------------|---------------------------|-----------|--------------|--|
| List of total no. of cases randomly allocated during the month of Sep,2022 | | | | | | |
| Sr.No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) |
| | | Ambala | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil |
| | | Gurugram | Nil | Nil | Nil | Nil |
| | | Hisar | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil |
| 1 | AD&SJ | Panipat | Dr. Naresh Kumar Singhal. | 28 | Civil Suit | 1 |
| | | Rewari | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil |
| 1 | Sh. Rajinder Pal Singh, Additional District & Sessions Judge, Yamuna Nagar | Yamuna Nagar | -- | 6 | Arbitration | 2 |
| | | | | | Total | 2 |
| 2 | Sh. Kapil, Civil Judge (Jr. Divn.), Yamuna Nagar | --do-- | -- | 18 | Arbitration | 3 |
| | | | | | Total | 3 |
| 3 | Ms. Kirti Vashista, Addl. Civil Judge (Sr. Divn.), Bilaspur | --do-- | -- | -- | -- | -- |

| Form 5- HARYANA | | | | | | | |
|--|-------------------------------|--------------------|--------------|---|--|----------------------|---|
| List of cases in which Case Management Hearing was held during the month of Sep,2022 | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs. Respondent Name | Advocate | Date of Registration | Date of Case Management Hearing |
| | | Ambala | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Rajeev Goyal | GURUGRAM | CS/51/2021 | PEPSICO, V/S HOTEL PEPSICO | SH. MANISH JHA | | |
| 2 | | | CS/33/2020 | ISTHARA VS SHYAM | GOWTHAM PONANI | | |
| | | Hisar | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Fakhruddin, ADJ, Jhajjar | Jhajjar | CS/12/2020 | M/s Ashoka Distillers and Chemicals Pvt. Ltd Vs ADS Spirits Pvt. Ltd. | Sh. Ashok Makkar / Sh. Yashvir Singh Kadian | 30 May, 2020 | 16.08.2022 |
| 2 | Sh. Fakhruddin, ADJ, Jhajjar | Jhajjar | CS/13/2020 | Piccadilly Agro Industries Ltd. Vs Ashok Kumar | Sh. Gaurav Srivastva / Somvati Kadian | 30 May, 2020 | ---- |
| 3 | Ms. Jyoti Lamba, ADJ, Jhajjar | Jhajjar | CS/11/2020 | M/s Brij Gopal Construction Co. Vs. State Of Haryana Through CS | Sh. Bhupesh Narula / Ms. Kiran Chaudhary | 30 May, 2020 | ----- |
| 4 | Ms. Jyoti Lamba, ADJ, Jhajjar | Jhajjar | EXE/282/2020 | Intec Capital Ltd. Vs P. D. Memorial Regligious and Educational Association | Sh. Anil Kumar / Sh. Ajay Ahlawat | 30 May, 2020 | 25.08.2022 |
| 5 | Ms. Jyoti Lamba, ADJ, Jhajjar | Jhajjar | CM/38/2020 | Intec Capital Ltd. Vs. Prabhu Shanti Real Estate Pvt. Ltd. | Sh. Anil Jagra/ Sh. Vishal Sehrawat, Sh. Ajay Ahlawat | 30 May, 2020 | Disposed off (03.09.2022) |
| | | Jind | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil |
| 1 | Prashant Rana, ADJ, Nuh | Nuh | CM/150/2020 | Haryana Financial Corporation Vs M/S Durga Hoisery | Ms. Pallavi Wadhwa (In person) | 18-05-2020 | No Date taken place between 01.09.2022 to 30.09.2022. The case was adjourned from 07.07.2022 to 04.01.2023 for notice to respondents. |
| 1 | Sh. S.K.Garg, ADJ-I, Palwal | Palwal | CS-03-2018 | Coffee Day Global Vs Satbir Singh & Ors | Sh.S.B. Hasija, Advocate for plaintiff & Sh. Atul Mangla, Advocate for defendants. | 31.08.2018 | 31.08.2022(No date was fixed during the month of September 2022) |
| 2 | Sh. S.K.Garg, ADJ-I, Palwal | Palwal | CS-5/2022 | BMT Electrical Udyog Vs VMT Kissan | Sh.Zile Singh Khuteia,Adv. for Plaintiff | 27.04.2022 | 08.09.2022 & 29.09.2022 |
| 3 | Ms.Ankita Sharma, CJD, Palwal | Palwal | CS478/2022 | Ms. Vikas Strip Inc. Vs M/s Dashmesh Eng. Works & Anr. | Sh.Om Parkash Shekhawat for plaintiff | 04/05/22 | 01/09/22 |
| 4 | Ms.Ankita Sharma, CJD, Palwal | Palwal | CS479/2022 | Ms. Vikas Strip Inc. Vs M/s Blue Square Eng. & Ors. | Sh.Om Parkash Shekhawat for plaintiff | 04/05/22 | 01/09/22 |
| 5 | Ms.Ankita Sharma, CJD, Palwal | Palwal | CS-965-2022 | Avon Containers Pvt Ltd. Vs Prateek Aggarwal | Sh.Tarun Aggarwal for Plaintiff | 17.08.2022 | 26.09.2022 |
| 6 | Ms.Ankita Sharma, CJD, Palwal | Palwal | CS-964-2022 | Avon Containers Pvt Ltd. Vs Aditya Interseas Pvt Ltd. & Ors | Sh.Parveen Kumar for Plaintiff | 17.08.2022 | 26.09.2022 |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil |
| | | Rewari | Nil | Nil | Nil | Nil | Nil |
| | | Rohtak | Nil | Nil | Nil | Nil | Nil |
| | | Sirsa | Nil | Nil | Nil | Nil | Nil |
| | | Sonapat | Nil | Nil | Nil | Nil | Nil |
| | | Yamunanagar | Nil | Nil | Nil | Nil | Nil |

| Form 6- HARYANA | | | | | | | | | | | | | |
|--|-------------------------------|--------------|-------------|---|----------------|----------------------|--|------------------|---------------------|--|-----------------------------|--|-------------|
| Contested Commercial cases disposed during the month of Sep,2022 | | | | | | | | | | | | | |
| Sr.No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
| | | Ambala | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Bhiwani | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Faridabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Fatehabad | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 1 | Sh. Rajeev Goyal | GURUGRAM | 106/2016 | ARICENT VS BESTO | J.K. DANG | | | | 6 YEARS | PARTLY DECREED | | | |
| | | Hisar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jhajjar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Jind | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kaithal | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Karnal | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Kurukshetra | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Narnaul | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Nuh | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Palwal | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panchkula | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Panipat | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| 1 | ACI(SD) Rewari | Rewari | CS/555/2020 | SBI Vs. Pawan | M S Gupta | 18.06.2022 | No | 01.09.2022 | 440 | Contested | Nil | Nil | Nil |
| 2 | ACI(SD) Kosli | Rewari | CS/176/2020 | SBI VS. NARESH | SISH RAM PUNIA | 30.05.2020 | No | 07.09.2022 | 830 | Contested | Nil | Nil | Nil |
| 3 | ACI(SD) Kosli | Rewari | CS/322/2020 | SHGB VS. RATTAN | S K YADAV | 10.08.2020 | No | 19.09.2022 | 765 | Contested | | | |
| 4 | ACI(SD) Kosli | Rewari | CS/306/2020 | SHGB VS. RATTAN | S K YADAV | 10.08.2020 | No | 19.09.2022 | 765 | Contested | | | |
| 5 | ACI(SD) Kosli | Rewari | CS/200/2020 | SHGB VS. SUDHIR | S K YADAV | 17.06.2020 | No | 19.09.2022 | 824 | Contested | | | |
| 6 | ACI(SD) Kosli | Rewari | CS/169/2020 | SBI VS. MUNNA | SISH RAM PUNIA | 29.05.202 | No | 27.09.2022 | 851 | Contested | | | |
| 7 | ACI(SD) Kosli | Rewari | CS/201/2020 | SHGB VS. KARAN | S K YADAV | 02.06.2020 | No | 28.09.2022 | 848 | Contested | | | |
| 8 | ACI(SD) Kosli | Rewari | CS/196/2020 | SHGB VS. KARAN | S K YADAV | 02.06.2020 | No | 28.09.2022 | 848 | Contested | | | |
| 1 | Sh. R.K. Yadav, AD&SJ | Rohtak | 166 | Private Engineer Vs M/S Brij Pahwa and Sh. Pardeep Ahlawat Vs Panwar and Shri Gaurav Mittal Vs Rohtak Cooperhar Bansal and Shri | | 04.02.2021 | No | 22.09.2022 | For 7 Months and 17 | Dismissed | | | 34 |
| 2 | Sh. R.K. Yadav, AD&SJ | Rohtak | 123 | | | 23.01.2019 | No | 23.09.2022 | 3 year 8 Months | Dismissed | | | 34 |
| 3 | Sh. R.K. Yadav, AD&SJ | Rohtak | 124 | | | 24.01.2019 | | 23.09.2022 | For 7 Months and 29 | Dismissed | | | 34 |
| 1 | Sh. Kuldeep Singh, ADJ, Sirsa | Sirsa | CA/59/16 | Nek Chand Vs Shila Rani | RP Sharma | 09.02.16 | - | 21.09.22 | 2416 | Dismissed | 21.09.22 | 0 | Recovery |
| 2 | | Sirsa | CA/84/16 | Shila Rani Vs Dharam Chandra | NK Daroliya | 25.02.16 | - | 21.09.22 | 2400 | P. allowed | 21.09.22 | 0 | Recovery |
| | | Sonipat | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |
| | | Yamuna Nagar | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil |